

[English]

Implementation of Prohibition in Tamil Nadu

2573. SHRI R. JEEVARATHINAM: Will the Minister of WELFARE be pleased to state:

(a) whether the Government of Tamil Nadu has requested the Union Government for any compensation for the loss sustained by the Tamil Nadu Government on implementing prohibition policy in the State; and

(b) if so, the reaction of the Government there to?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) The proposal is under examination of the Government of India.

[Translation]

Implementation of Prohibition

2574. SHRI RAM PUJAN PATEL: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to honour the sentiments of their Father of the Nation by implementing prohibition in the country; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a). Necessary measures for the introduction of prohibition are to be taken by the State Governments.

(b) Detailed guidelines stipulating immediate and long term steps to be taken for enforcement of prohibition have been sent to the State Governments.

[English]

Denudation of Forests

2575. KUMARI UMA BHARTI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the area which has become barren due to denudation of forests, State-wise during the last three years;

(b) whether denudation of forests in Madhya Pradesh is maximum, particularly, in Khajuraho district;

(c) if so, the reasons therefor; and

(d) the steps taken to contain the denudation of forests?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Forest Survey of India carries out assessment of forest cover in the country by visual interpretation of satellite imageries every second year which is brought out in a report called 'The State of Forest Report'. According to the State of Forest Report 1989' the actual forest cover has decreased in the states/ U.T. of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, J&K, Karnataka, Kerala, Maharashtra, Meghalaya, Mizoram, Orissa, Tami Nadu, Tripura, West Bengal and Dadra & Nagar Haveli.

(b) and (c). The actual forest cover in Madhya Pradesh, as per the above report has increased by 4.25%

(d) 1. Guidelines have been issued to the State/U.T. Governments from time to time,

(i) to consider banning of tree felling in the hills above 1,000 meters, atleast for some years.

- (ii) to avoid clear felling of natural forests and where such fellings are inevitable for restoration of crop or other silvicultural considerations, it should be limited to area not exceeding 10 ha. in hills and 25ha. in the plains.

2. A centrally sponsored scheme is under implementation to help the states for development of infrastructure for protection of forests against biotic interference.

3. Alternative sources of energy are being developed to replace fuel wood in domestic and commercial sectors.

[*Translation*]

Public Health Centres/Sub-Centres in Haryana

2576. SHRI RAM PRAKASH CHAUDHARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Public Health Centres and Sub-Centres have not been opened in Haryana particularly in Ambala district, as per the guidelines of the Union Government, thereby creating great difficulties for the rural people in getting medical facilities;

(b) if so, the reasons therefor; and

(c) the details of the Public Health Centres and Sub-Centres to be opened in Haryana during the year 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) In the State of Haryana including district Ambala as per guidelines of the Union Government of India 365 Primary Health Centres (100% of the then target) and 2293 Sub-Centres (92.7% of target) have been opened. The location of

these centres is decided by the State Government. In the District of Ambala all of the required 146 Sub-Centres and 23 Primary Health Centres have been opened.

Rural people are being provided medical facilities through sub-centres and PHCs. In addition as per our information there are 41 Community Health Centres and 8 rural hospitals in that State.

(b) In view of (a) above, question does not arise.

(c) Targets for opening new PHCs in 1991-92 have not been fixed by Planning Commission for Haryana as they had already achieved targets for PHCs. Sub-Centres are funded by the Central Government. Due to financial constraints Central funding for new Sub-Centres is not yet contemplated anywhere in the country during 1991-92.

[*English*]

Protection of Endangered Wild Animals

2577. SHRI RAJENDRA KUMAR SHARMA: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the number of lions and rhinos have increased in the sanctuaries of the Country;

(b) if so, the details thereof; and

(c) the steps taken by the Government to protect the endangered species of wild animals?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Two consecutive census figures of lions and rhinos in the country show and increase in their number: